

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.111 of 2013

Dated : 29th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Snam Alloys Pvt. Ltd. & Ors. Appellant(s)

Versus

M/s. Joint Electricity Respondent(s)
Regulatory Commission & Anr.

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Venkataramani, Sr. Adv.
Mr. V.G. Pragnasam
Mr. S. J. Aristotle for R.2
Mr. Varun Pathak with
Mr. J. Sreedharan (Rep.) for R.1

ORDER

We have heard the learned counsel for the parties. The learned counsel for the Appellant is directed to file his comprehensive Written Submissions on or before 07.02.2014 after serving copy on the other side. Thereafter, the learned counsel for the Respondent No.2 is directed to file his respective Written Submissions on or before 20.02.2014 after serving copy on the other side.

Post the matter for Reporting Compliance and for further submissions on **28.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson